

Sl. No.	Mine	Land Acquired in Acres
<b>Madhya Pradesh</b>		
13.	Kuteshwar Limestone Mines	101.36
<b>West Bengal</b>		
14.	Ramnagore Colliery	369.48

(c) SAIL provides rehabilitation and employment to displaced persons whose land was acquired for its Plants/Units in various States. The plant and State-wise details of employment provided by SAIL in this regard is as under:—

Plants	Employment provided under displaced category
Bhilai Steel Plant (Chhattisgarh)	4468
Rourkela Steel Plant (Odisha)	6483
Bokaro Steel Plant (Jharkhand)	16000 (approx.)
Salem Steel Plant (Tamil Nadu)	214
Kuteshwar Limestone Mines (Madhya Pradesh)	79
Chasnalla Colliery (ISP, West Bengal)	289
Ramnagore Colliery (ISP, West Bengal)	222

#### **Sale of SAIL's steel plants**

2375. SHRIMATI SAROJINI HEMBRAM: Will the Minister of STEEL be pleased to state:

(a) whether Government has approved the outright sale of State-owned SAIL's three steel units;

(b) if so, the details thereof and the reasons therefor, mentioning the name of these steel plants;

(c) whether Government is planning to take more such moves in the near future; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI VISHNU DEO SAI): (a) and (b) The Government has accorded 'in-principle' approval for

strategic disinvestment for SAIL's three units *i.e.* Visveswaraya Iron and Steel Plant (VISP), Bhadravati, Salem Steel Plant (SSP) and Alloy Steel Plant (ASP), Durgapur. These three units of SAIL have been consistently making losses. Despite investment of around ₹ 400 crores, VISP is making losses for last 10 years. In SSP SAIL has invested around 2200 crore under modernisation and expansion but it is still making losses for last 5 years. Similarly ASP is also making losses for last 5 years.

(c) and (d) As of now, only the above action is planned.

#### **Development of tourism in Puducherry**

2376. SHRI N. GOKULAKRISHNAN: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that Government is contemplating on development of tourism in Puducherry, if so, the details thereof;

(b) the details of the places identified for this purpose;

(c) whether any proposals have been received from the UT Administration to this effect, the details thereof; and

(d) whether these tourism projects are being taken up solely by Government of India or on cost sharing basis, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (d) Yes, Sir. Development of tourism is primarily the responsibility of the State Governments and Union Territory Administrations including the UT Administration of Puducherry. The Ministry of Tourism, however extends Central Financial Assistance (CFA) to them based on Detailed Project Report (DPR) submitted in adherence to relevant scheme guidelines, subject to liquidation of Utilization Certificates for the projects sanctioned earlier and availability of funds.

The details of Central Financial Assistance with 100% Central Share extended to the UT Administration of Puducherry are as follows:-

Sl. No.	Scheme	Project	Amount (in lakh)
1.	PIDDC under UT Plan	Development of Puducherry as a Mega Tourism Circuit	₹ 3418.51
2.	Swadesh Darshan	Development of Puducherry under Coastal Circuit	₹ 9959.00